

[Print](#)**Defective Case Register from 2024-12-20 to 2024-12-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/38491/2024	SANDIPAN MISHRA	2024-12-20	.Subject Code incorrectly Mentioned
2	D-WP(C)/52552/2024	AMBIKA PRASAD RAY	2024-12-20	Annexure 1 and 2 and 4 series not Legible(2) Age of the petitioner -2 not mentioned in the cause title .
3	D-WP(C)/53082/2024	PRATAP CHANDRA MISHRA	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.The name of the husband of the petitioner not correctly furnished. 2.I.A.Number in cause title and prayer portion of writ petition not correctly mentioned. 3.Aneexure-4 in book mark index,index and averment of writ petition not correctly described i.e.certified copy of order has been mentioned instead of xerox attested copy of order.
4	D-WP(C)/52895/2024	KUNAL KUMAR SWAIN	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-WP(C)/52899/2024	DURGESH NARAYAN RATH	2024-12-20	NEAT COPY OF PAGE NO 36 TO 38 AND 42 TO BE FILED
6	D-WP(C)/52891/2024	DURGESH NARAYAN RATH	2024-12-20	NEAT COPY OF PAGE NO 40 AND 42 TO BE FILED
7	D-WP(C)/53096/2024	SEVATI SOREN	2024-12-20	DATE OF ORDER STATED IN PRAYER NOT TALLY WITH DATE STATED IN INDEX AND ANNEXURE 9
8	D-CMP/52878/2024	SANJAYA KUMAR PATRI	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .Petitioner no. 2 has not sworn affidavit in c .m .p and I .A . . 2 .In cause title I .A no .mentioned is not correct . 3 .Catridge paper certificate not furnished .
9	D-CMP/52825/2024	PADMANAVA BHUTIA	2024-12-20	Annexure -4 is order dated 28. 02 .2020 but in index and book mark it is shown order dated 25 .02 .2020 .
10	D-WA/53072/2024	BIBEKANANDA NAYAK	2024-12-20	Authentication fee due on the Appellate Court Judgement Rs 2.25 not paid.
11	D-CMP/52823/2024	SANTOSH KUMAR SAMANTARAY	2024-12-20	Catridge paper certificate not furnished .
12	D-RVWPET/52940/2024	MANAS KUMAR CHAND	2024-12-20	Place it after filing of C.copy of impugned order
13	D-WP(C)/52914/2024	ASHIT KUMAR DASH	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A Welfare fee not paid.

14	D-MACA/53097/2024	MAHITOSH SINHA	2024-12-20	1. Period of Delay 46 days 2. statutory deposit not made
15	D-BLAPL/38552/2024	SOUBHAGYA KUMAR DASH	2024-12-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
16	D-MACA/52987/2024	ADAM ALI KHAN	2024-12-20	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 28 days
17	D-MACA/52984/2024	ADAM ALI KHAN	2024-12-20	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 81 days 2. Court Fee Rs.64/ payable paid Rs.47/ 3. statutory deposit not made
18	D-ABLAPL/38466/2024	KIRTAN DANG	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.11 not neat.
19	D-CRLMC/38285/2024	SANDIPAN MISHRA	2024-12-20	1. Name of the Father in cause title not tally with in affidavit. 2. Certified copy of annex-1 not filed. 3.Subject Code incorrectly Mentioned
20	D-WP(C)/52887/2024	KUNAL KUMAR SWAIN	2024-12-20	DATE OF ACCEPTANCE NOT STATED IN V.NAMA
21	D-MACA/52993/2024	ADAM ALI KHAN	2024-12-20	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 22 days 2. statutory deposit not made
22	D-CRLMC/38287/2024	NISHIKANTA MISHRA	2024-12-20	3-AUTHENTICATION FEE IS DEFICIENT. . Annexure- 1 and 2 mentioned in Index not properly arranged. 2. Authentication fee Rs. 1.10/- to be paid.
23	D-ABLAPL/38461/2024	AMLAN SHAKTI PAUL	2024-12-20	Deponent not signed in declaration.
24	D-WP(C)/52904/2024	SURESH KUMAR PANDA	2024-12-20	DATE OF ACCEPTANCE NOT STATED IN V.NAMA
25	D-BLAPL/38502/2024	KHUSBU PANIGRAHI	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.79 and80 not neat.
26	D-WP(C)/53009/2024	JANAKI KANTA MAHAPATRA	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Hologram of Rs.50/- not filed in vakalatnama
27	D-CONTC/52793/2024	LALATENDU SAMAL	2024-12-20	PAGE NOS.13_16_and 19 NOT LEGIBLE
28	D-CONTC/52796/2024	LALATENDU SAMAL	2024-12-20	PAGE NOS. 14 and 16 NOT LEGIBLE
29	D-WA/52863/2024	PRAFULLA CHANDRA DAS	2024-12-20	Put up for SR after filing of C copy of impugned order.
30	D-CONTC/52794/2024	LALATENDU SAMAL	2024-12-20	PAGE NOS.11.12.13 and 19 NOT LEGIBLE
31	D-CONTC/52798/2024	LALATENDU SAMAL	2024-12-20	PAGE NOS. 14 AND 16 NOT LEGIBLE

32	D-WP(C)/52873/2024	SUBAS CHANDRA DAS	2024-12-20	Annexures-2 to 4 in book marks index and index of writ petition not correctly page marked.
33	D-BLAPL/38446/2024	SARBESWAR SAHOO	2024-12-20	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. Annexure -2 not properly filed and page marked.
34	D-WP(C)/52872/2024	RAMAKRUSHNA PATTANAIK	2024-12-20	Annexure-5 is not attested as true copy
35	D-CRLMC/38282/2024	DEBASIS MISHRA	2024-12-20	1. Subject code not correctly furnished in Assesment Slip.
36	D-CRLREV/38294/2024	SAILABALA JENA	2024-12-20	Good ground certificate not furnished .
37	D-WP(C)/52818/2024	SUSANTA KUMAR BARAL	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. In affidavit Sl. no 2 not correctly furnished.
38	D-CRLREV/38355/2024	NILA MADHAB PRAHARAJ	2024-12-20	1.R1 in appellate court be added as a party. 2.Good ground certificate not given (ii) IAs are not page marked.
39	D-CRLREV/38365/2024	MAHESWAR DASH	2024-12-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
40	D-BLAPL/38503/2024	LOKANATH NAIK	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit and page nos.12 to 85 not proper place. 2. page mark not correct and page no.9 not found.3.page no.47 not legible.4. sl.no.6 not proper place in index.5. counsel not signed in assessment slip paragraphs not correct and occupation not reflected in affidavit.
41	D-CRLMC/38232/2024	GOKULA NANDA SAHU	2024-12-20	1. This case related to sexual offence the name of victim, victims Father and address deleted from the petition as per the standing order 3/2024 and put up for SR thereafter.
42	D-BLAPL/38245/2024	ASISH CHANDRA RATH	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit not in proper laungage.2. Year of the rejection order not tally with date chart and petition. 3.As per rejection order TR.NO., not reflected and two set annex.1 filed.
43	D-ABLAPL/38497/2024	SWARAJ PATEL	2024-12-20	.Subject Code incorrectly Mentioned
44	D-CRLMC/38283/2024	SUSANTA KUMAR JETHY	2024-12-20	1. After page no.22 one page is not paginated.
45	D-WP(C)/53090/2024	BINAYA KUMAR MOHANTY	2024-12-20	Annexure-7 is not correctly page marked as per index.
46	D-WP(C)/53128/2024	CHITTA RANAJAN DAS	2024-12-20	Receipt Showing Serv.copy To ct not Filed.
47	D-RPFAM/52999/2024	SUJATA JENA	2024-12-20	H.C.B.A. fee of Rs. 50/- not paid.

48	D-CRLA/38332/2024	SURYAKANTA DWIBEDI	2024-12-20	IAs are not page marked.
49	D-WP(C)/53120/2024	CHITTA RANAJAN DAS	2024-12-20	Receipt Showing Serv.copy To ct not Filed.
50	D-WP(C)/53126/2024	KRISHNA CHANDRA SAHU	2024-12-20	Synopsis and date chart not alphabetically marked
51	D-CRLA/38339/2024	PRASHANTA KUMAR NAYAK	2024-12-20	1. IA for stay not correctly addressed,2. Age if appellant be reconciled as per trial court judgment. 3. Synopsis and date chart be page marked properly.
52	D-CRLMC/38173/2024	SUJAY SHANKER SINGH DEO	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
53	D-WP(C)/53087/2024	BIKRAM CHANDRA GHADAI	2024-12-20	1.Synopsis and date charts are not alphabetically paginated.2.Enrollment number of the counsel in last page of writ petition not furnished.3.Date of order passed in Annexure-1 is left blank in prayer portion of writ petition.
54	D-CRLREV/37054/2024	SARATHI JYOTI MOHANTY	2024-12-20	1. Copy of Trial Court Judgement / Order C .copy of T .C judgement Not filed but xerox free copy of same filed is under annexure -1 . 2.Occupation of petitioner not furnished . 3 . Crl Appeal no . furnished in cause title and para -1of revision petition appears not correct .
55	D-CRLMC/38171/2024	TIRTH KUMAR SAHU	2024-12-20	1. Criminal Appeal number not correctly furnished in para no.5.
56	D-ABLAPL/38456/2024	HRUDANANDA MOHAPATRA	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
57	D-CRLMC/38319/2024	PRATYUSHA NAIDU	2024-12-20	1. Copy of the chart sheet to be filed.
58	D-WP(C)/53047/2024	PADMANAV BHUTIA	2024-12-20	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Mobile number of all the counsel in vakaltnama not furnished. 2.Name of the petitioners in vakaltnama not correctly furnished.
59	D-WP(C)/53089/2024	PRABODHA CHANDRA NAYAK	2024-12-20	Copy not served on S.C.(C.T. and G.S.T.)
60	D-CRLMP/38420/2024	BIPIN KUMAR NAYAK	2024-12-20	AFTER PAGE NO.26 ONE PAGE NO.47 INADVERTENTLY ATTACHED TO THE PETITION THEN THE SAME BE DELETED
61	D-BLAPL/38477/2024	TARA PRASAD MOHAPATRA	2024-12-20	As per rejection order no.3 dtd. 9-7-2024 , name of the prosecutrix / informant shall not

				be reflected in the petition. Then S.R. will be made
62	D-BLAPL/38490/2024	AMLAN SHAKTI PAUL	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 17 not partially legible. 2. Rejection order page no. 26 neither sign nor Sd/- by the authority. 3 Age not furnished in V. nama.
63	D-BLAPL/38398/2024	RANJIT MOHANTY	2024-12-20	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall not mentioned the petition. Then S.R with be made.
64	D-CONTC/52791/2024	LALATENDU SAMAL	2024-12-20	PAGE NO. 13 and 30 NOT LEGIBLE
65	D-CMP/52866/2024	PRAFULLA KUMAR KAR	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In c .m .p father name of opp .party no . -9 not furnished and there is no opp .party in serial no .19 . 2 . In affidavit in place of father name husband name of deponent furnished .
66	D-MACA/53060/2024	AMIT KUMAR NATH	2024-12-20	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 52 days 2. Court Fee Rs 16,129/ payable not paid 3. date of judgment not correctly furnished in being aggrieved, prayer. statutory deposit not made.
67	D-CRLMC/38303/2024	KASHINATH PATTANAIK	2024-12-20	1. Date of order not correctly furnished in synopsis, date chart, cause title, para nos. 1 and 6. 2. ICC case number not correctly furnished in prayer of the petition I.A. petition.
68	D-WP(C)/52943/2024	NARENDRA PRASAD RATH	2024-12-20	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not neat and legible.
69	D-CONTC/52788/2024	ADV.	2024-12-20	1. COPY OF IMPUGNED ORDER FILED WITHOUT CAUSE TITLE 2. PAGE NO. 2 OMITTED AND PAGE NO. 6 REPEATED 3. CAUSE TITLE OF THE IMPUGNED ORDER NOT FILED
70	D-CRLMC/38316/2024	PRATYUSHA NAIDU	2024-12-20	1. Name of the Lower court not correctly furnished in prayer of the petition.
71	D-WP(C)/52647/2024	PRITY SHAW	2024-12-20	ADDRESS OF OPS 2 TO 10 NOT STATED
72	D-BLAPL/38412/2024	RAMANI KANTA PATTANAIK	2024-12-20	Age of the petitioner not tally with Rejection order and cause title.
73	D-BLAPL/38537/2024	AKSHYA KUMAR SAHOO	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Name of the adv not mentioned capital letter in the v.nama.
74	D-CRLA/38423/2024	LALATENDU SAMANTARAY	2024-12-20	Paragraph nos. wrongly mentioned in declaration of affidavit in I.A.No.3311/2024

75	D-WA/53077/2024	SURYA NARAYAN PATNAIK,A.G.A	2024-12-20	IA NO.8785 and 8786 prayer are not correct.
76	D-MACA/52974/2024	ADAM ALI KHAN	2024-12-20	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 41 days 2.statutory deposit not made
77	D-RSA/52876/2024	BRAHMANANDA TRIPATHY	2024-12-20	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ paid Decree Rs 4.50p payable. Rs 2. paid, c.fees Rs 2.50p to be paid (b) Appellate Court Judgement Rs 5/ paid Decree Rs 4.50 payable. Rs 2/ paid. c.fees Rs 2.50p to be paid
78	D-WP(C)/53050/2024	NIRANJAN PANDA	2024-12-20	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated and also not marked in index. 2.Opp.Party No.5 is not properly described. 3.Mobile number of all the counsel in vakaltnama not furnished. 4. The name of Opp.parties not correctly furnished in vakaltnama.
79	D-WP(C)/52991/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-20	Page no 44 and 46 not in order
80	D-MATA/53092/2024	SEVATI SOREN	2024-12-20	1.Period of Delay 22 days 2.Vakalatnama properly stamped, Executed and accepted - date not furnished
81	D-WP(C)/53035/2024	SONAK MISHRA,A.S.C	2024-12-20	Receipt Showing Serv.copy To cg not Filed.
82	D-ABLAPL/38313/2024	SANGRAM KESHARI ROUT	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.12 and 24 are not partially legible.
83	D-WP(C)/52959/2024	RABINDRA KUMAR PATNAIK	2024-12-20	1.Page No.18 and 20 Not Available In Annexure- 2.
84	D-WP(C)/53036/2024	SONAK MISHRA,A.S.C	2024-12-20	.Receipt Showing Serv.copy To cg not Filed
85	D-WP(C)/52782/2024	KAIBALYA PANDA	2024-12-20	1) Annexure-3 and Annexure-8 series are not Legible
86	D-ABLAPL/38524/2024	BYOMAKESH TRIPATHY	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Page nos. 12 and 13 not neat.C.fee of Rs. 2/- not paid in V.nama
87	D-WP(C)/53059/2024	NIRANJAN PANDA	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The name of the parties not correctly furnished in vakaltnama. 2.Details of petitioner

				No.2 not furnished in vakaltnama.Petition not correctly addressed to Honorable Court.
88	D-WP(C)/52933/2024	MANOJ KUMAR PATI	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. annexure -1 not neat copy
89	D-WA/53038/2024	NAGENDRA KUMAR MOHANTY	2024-12-20	Put up for SR after filing up C copy of impugned order .
90	D-WP(C)/52898/2024	DURGESH NARAYAN RATH	2024-12-20	NEAT COPY OF PAGE NO 36 To 38 AND 42 TO BE FILED
91	D-BLAPL/38526/2024	AVIRAM PATRA	2024-12-20	Date of rejection order not correct in index, Book mark and file.
92	D-WP(C)/53123/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-12-20	In declaration-paragraphs not correctly Mentioned
93	D-WP(C)/53079/2024	BYOMOKESH SAHOO	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Age of opp.party Nos.1 to 4 not mentioned.
94	D-BLAPL/38589/2024	SUJIT KUMAR ACHARYA	2024-12-20	Name of Parties not correctly furnished in V>Nama.
95	D-WP(C)/52968/2024	DHANANJAYA MUND	2024-12-20	1.D.C.Fee Of Rs.2/- To be Paid On V>Nama.
96	D-WP(C)/52954/2024	BASUDEV PUJARI	2024-12-20	1.Hologram of Rs.50/- Not Paid On V>Nama
97	D-ABLAPL/38564/2024	BANSHIDHAR SATAPATHY	2024-12-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Serial number in affidavit not proper arrange .
98	D-BLAPL/38567/2024	GOKULANANDA SAHU	2024-12-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-MACA/52980/2024	ADAM ALI KHAN	2024-12-20	1.Period of Delay 243 days 2.statutory deposit not made
100	D-ABLAPL/38566/2024	SRINIBASH SATAPATHY	2024-12-20	1.Date of FIR does not tally averment no 2.and annexure 1.2.Acknowledgement slip not in proper place.
101	D-ABLAPL/38484/2024	SONALI ROUT	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 7 not neat.
102	D-BLAPL/38476/2024	BINI MISHRA	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per FIR details date of disp. of not reflected in reference certificate. 2. Age not reflected in V.nama.
103	D-WP(C)/53049/2024	PRASANTA KUMAR SATAPATHY	2024-12-20	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-2 and 3 does not tally with book marks index, index and averment of writ petition.

104	D-BLAPL/38474/2024	DEEPTI RANJAN JENA	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 60 not partially neat. 2. page nos. 65 and 66 are not found as per index.
105	D-BLAPL/38439/2024	HARAPRASAD SAHU	2024-12-20	Nomenclature and Date of executantion not furnished in V.Nama
106	D-CRLREV/38244/2024	PUSPAMITRA MOHAPATRA	2024-12-20	1. Period of Delay 12 days 2.Copy of Trial Court Judgement / Order Not filed.
107	D-CMP/53015/2024	GHANASHYAM MUDULI	2024-12-20	In paragraph -1 of c . m .p in place of c .m .p it is mentioned writ petition .
108	D-CMP/53017/2024	SITANSHU KUMAR DEY	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of impugned order under annexure -5 not filed but xerox attested copy of same filed .
109	D-CRLREV/38335/2024	BIBEKANANDA MAHAPATRA	2024-12-20	Provision of Law incorrectly furnished in respect of J J Act.
110	D-CMP/52903/2024	MALAYA KUMAR MISHRA	2024-12-20	1. c/o of opp . parties 6 and 8 not furnished in c .m .p .2 . Address of opp.parties 1 to 9 .14 to 17 .21 to 24 not furnished in c .m .p .3 .Cartridge paper certificate and occupation not furnished in c .m .p and I .A
111	D-CMAPL/53175/2024	ADV.	2024-12-20	1.Certified copy of dismissal order not filed. 2.Provision of Law furnished incorrectly. 3. Further SR shall be made after defect no.1 is removed
112	D-CMAPL/53178/2024	ADV.	2024-12-20	1.Certified copy of impugned order not filed. 2.Provision of Law be corrected 3. Further SR shall be made after certified copy of dismissal order is filed
113	D-WP(C)/53007/2024	SANJIB KUMAR BHANJADEO	2024-12-20	Page no 15-16 and 17 are not in order
114	D-ABLAPL/38468/2024	ABHISEK MOHANTY	2024-12-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 marked twice in page no. 3.Signature of petitioner no. 7 not tally.Page nos 11- 18 and 19 not neat.
115	D-ABLAPL/38408/2024	MANORANJAN ACHARYA	2024-12-20	1. As per C.T. the case is pending in the Court of G.N, Odagaon but in FIR copy it is mentioned Adhoc A.D.J, FTC, Nayagarh
116	D-BLAPL/38542/2024	RAJALAXMI BISWAL	2024-12-20	1.Synopsis and list of date of event not mentioning in index.
117	D-WP(C)/53008/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-20	Date of order mentioned under annexure-7 not tally with the Book mark index, index and averment of the writ petition .
118	D-ABLAPL/38553/2024	ASHOK KUMAR ROUT	2024-12-20	1.Affidavit not mentioning in the top of the page no. 6 .

119	D-WP(C)/53075/2024	DAYANIDHI MISHRA	2024-12-20	30-OTHER DEFECT (IF ANY) Mobile number of all the counsel in vakaltnama not furnished.
120	D-BLAPL/38473/2024	RAMANI KANTA PATTANAİK	2024-12-20	C.T case no.wrongly mentioned on page no. 9 (.FIR).
121	D-CRLMC/38135/2024	SAPAN KUMAR LENKA	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation not furnished in affidavit.
122	D-CMAPL/53088/2024	ADV.	2024-12-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2.25p.be paid. 2. Pg.2 of IA not filed.(ii)Anx.1 in Index not page marked.
123	D-WP(C)/53091/2024	CHITRASEN PARIDA	2024-12-20	30-OTHER DEFECT (IF ANY) 1. Annexure marking of demend-cum-show cause notice dated 28.09.2020 and 25.12.2020 in cause title of I.A.appears to be wrong. 2.Copy not served on S.C. (C.T. and G.S.T.).
124	D-CRLMC/38139/2024	SUSANTA KUMAR TRIPATHY	2024-12-20	1. Page no. 17 and page no. 18 between one page not paginated. 2.Cognizance order dated not correctly furnished at no.4 lines 2 and 3. 3. Date of order not correctly furnished in index sl. no.6 and date chart.
125	D-CMP/52410/2024	TUSAR KUMAR MISHRA	2024-12-20	15-ALL PAPERS NOT PROPERLY SIGNED. Prayer at page 12 not signed by the adv.appealable
126	D-WP(C)/53098/2024	SAMEER KUMAR DAS	2024-12-20	30-OTHER DEFECT (IF ANY) Legible copy of page-21 and 22 to be filed.
127	D-CRLMC/38189/2024	AJAYA KUMAR PRADHAN	2024-12-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. mobile Phone Numbers Of All The Signing Advocates Not Indicated
128	D-CRLMC/38219/2024	GHANASHYAM MUDULI	2024-12-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. New provision of law BNSS not correctly furnished. 2. Date of order not correctly furnished in line no.7 at para no.4.
129	D-BLAPL/38545/2024	RAJIB LOCHAN PATTNAİK	2024-12-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per FIR details , date of disp of not reflected in reference certificate.2. paragraphs not correct in declaration of affidavit
130	D-BLAPL/38534/2024	SANJEEB KUMAR DAS	2024-12-20	Statement of victim U/S 183 BNSS in page no.15 not tally with annex.2 in index.
131	D-ABLAPL/38504/2024	SAYANTAN PANDA	2024-12-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Page 11 not legible.Name of Parties and Nomenclature not furnished in V.Nama.
132	D-WP(C)/53003/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-20	Book mark index not correctly page marked under annexure- 5
133	D- BLAPL/38519/2024	UTKAL KUMAR MISHRA	2024-12-20	14-NOT PROPERLY INDEXED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	FAO/335/2022	FAO/335/2022	DILLIP KUMAR MOHAPATRA	OTHERS. DCF OF RS 6 /- TO BE PAID OTHERS. PAGE 15,17,18,19,24,25,30 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.